GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.1305 TO BE ANSWERED ON 28TH JUNE, 2019

PG COURSES FOR CLINICAL CARDIOLOGY

1305. SHRI N.K. PREMACHANDRAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether sufficient number of doctors are available in our country to meet the requirement of cardiac patients, if so, the details thereof;
- (b) if not, whether the Government and Medical Council of India (MCI) consider that more qualified doctors are required to meet the needs of cardiac disease patients, if so, the details thereof along with the details of the study conducted regarding the service rendered by such qualified doctors to the cardiac patients;
- (c) whether the Government proposes to promote the institution and Universities conducting/willing to conduct Post Graduate Diploma, certificate course in clinical cardiology, if so, the details thereof;
- (d) whether the request from Indian Association of Clinical Cardiologist is pending with MCI Board of Governors for the recognition of Post Graduate Diploma in Clinical Cardiology (PG DCC) from Indian Gandhi National Open University; and
- (e) if so, the status thereof and the action taken thereon?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) & (b): As per Postgraduate Medical Education Regulations, 2000 of Medical Council of India (MCI), DM Cardiology and DM Pediatric Cardiology are available in the country with an intake capacity of 397 post graduate seats. Further, National Board of Examination (NBE) is running Diplomate of National Board (DNB) seats in Cardiology and Fellowship (FNB) in Interventional Cardiology. Presently, there are 211 DNB seats in Cardiology and 34 seats in Fellowship (FNB) in Interventional Cardiology. However, the data regarding number of Cardiologist in the country is not maintained centrally.
- (c): No. Post Graduate Diploma in Clinical Cardiology has not been prescribed in Medical Council of India's Post Graduate Medical Education Regulation, 2000.
- (d) & (e): Board of Governors MCI has not recognized Post Graduate Diploma in Clinical Cardiology of Indira Gandhi National Open University as permission for the said course was not granted by the Central Government / MCI under section 10A of the Indian Medical Council Act, 1956.